

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 123
(IB)-1493(PB)/2018

IN THE MATTER OF:

| | | |
|----------------------------------|-----|----------------------|
| Enkay (India) Rubber Co. Pvt Ltd | ... | Applicant/Petitioner |
| Vs | | |
| Sumeru Processors Pvt Ltd | ... | Respondent |

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 13.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Liquidator : Mr. Vardaan Bajaj advocate in C.P 1493/2018.
For Respondent : Mr. Pravesh Khyalia for R1 (Mr. Dhiren Navlakha)
For the RP : Mr. Iswar Mohapatra, Adv

ORDER

List the matter for further consideration on 27.08.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

13.07.2021
DPK